

(a) whether Government have received complaints regarding misuse of Doordarshan in recent Assembly Elections and its use in the interest of some particular parties;

(b) if so, the number of such complaints; and

(c) whether Government have taken any action against the erring officials for misusing this media?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) to (c). Doordarshan had telecast a news story fed by PTI-TV on 25.2.1990 which carried predictions about the likely results in elections to some State Assemblies. The protest lodged by Congress (I) to the Election Commission was conveyed to Doordarshan. An enquiry was ordered even before the party had protested against the telecast. Since the presentation

of such forecasts did not conform to the guidelines issued by the Government, the erring officials were reprimanded and guidelines once again been brought to the notice of all officers dealing with news.

I.T.D.C. Hotels in U.P.

1981. SHRI KESHRI LAL: Will the Minister of TOURISM be pleased to state:

(a) the total number of I.T.D.C. hotels in Uttar Pradesh;

(b) whether Government are considering any proposal for opening of I.T.D.C. hotel in Kanpur; and

(c) if so, the details thereof?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):

(a) ITDC is presently operating the following hotels in the State of U.P.:-

	<i>Name of the hotel</i>	<i>Star Category</i>	<i>Capacity</i>	
			<i>Rooms</i>	<i>Beds</i>
1.	Hotel Agra Ashok, Agra	5 Star	55	110
2.	Hotel Varanasi Ashok, Varanasi	4 Star	84	168

(b) No, Sir.

(c) Does not arise in view of reply to (b) above.

[English]

Setting up of a Wage Board for Government Employees

1982. SHRI MADAN LAL KHURANA: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware of frustration among Government Employees over the delay in the establishment of a permanent Wage Board and merging of dearness allowance in the basic pay and consequent revision of pay scales; and

(b) if so, the steps taken by Government in this regard?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) The Fourth Central Pay Commission suggested that